

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No.1**  
**(IB)-652(PB)/2019**

**IN THE MATTER OF:**

M/s. Jones Lang Lasalle Building Operations Pvt Ltd.	.... Petitioner
Vs	
M/s. Celebration City Projects Pvt. Ltd.	.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016 CIRP**

**Order delivered on 10.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Sanjeev Kumar Dubey, Sr. Adv., Mr. Abhishek Chaudhary, Ms. Pushpam Arya, Advs. along with Ms. Kanika Kaushik, OSD, Ms. A.K. Singh, A.E. in IA-3227/2022 & IA-3686/2022  
Mr. Raunak Satpathy, Adv. in IA 5262/2023

For the RP : Mr. Gaurav Mitra, Mr. Pankaj Agarwal, Mr. Shashwat Srivastava, Advs.

For the Respondent : Mr. P. Nagesh, Sr. Adv. (Appearance not marked)

**ORDER**

1. Ld. Sr. Counsel Mr. Sanjeev Kumar Dubey appeared along with Ld. Counsel Mr. Abhishek Chaudary and Ms. Kanika Kaushik, OSD on behalf of Ghaziabad Development Authority (GDA).
2. Ld. Sr. Counsel Mr. P. Nagesh also appeared on behalf of the Respondent(s).
3. GDA has made a 6-page draft project plan of M/s. Celebration City Projects Pvt Ltd. of Ghaziabad which is kept in our custody. On perusal of the same, certain clarifications were pointed out to the OSD/Officers of GDA, and also some inputs were sought from

them on certain documents now produced by Ld. Sr. Counsel Mr. P. Nagesh across the bar. Ld. Sr. Counsel Mr. Sanjeev Kumar Dubey sought some time to clarify the same.

4. At request and with consent of the parties, list the matter along with all the other pending applications for a physical hearing **on 31.07.2024**.

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

10.07.2024  
Vinod Arora